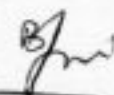


ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.02.2020

NAME OF THE COMPANY: Akona Engineering Pvt Ltd V/s M/s SKT Buildcon Pvt Ltd

SECTION OF I & B CODE: 9 IBC

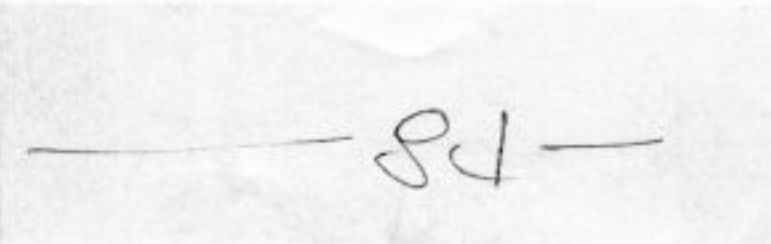
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Babta Jai	Advocate	Applicant	
<u>2.</u>	Satya Bakaly Singh	Advocate	Respondent	SP-Singh

Parties are represented by their respective counsels.

Learned counsel appearing for the respondent prays time for filing brief synopsis of argument. One week time is granted for filing the same.

Put up on 14.02.2020.

Dated: 03.02.2020



(Justice Rajesh Dayal Khare)
MEMBER (J)